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Title: Introduction of the Coinage Bill, 2009.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Sir, with your permission, I beg to move for leave to introduce a Bill to consolidate the laws relating to coinage and the Mints, the protection of coinage and to provide for the prohibition of melting or destruction of coins and prohibit the making or the possession thereof for issue and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate the laws relating to coinage and the Mints, the protection of coinage and to provide for the prohibition of melting or destruction of coins and prohibit the making or the possession thereof for issue and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI PRANAB MUKHERJEE: Sir, I introduce** the Bill.	
	(Interruptions)

^{*} Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 17.12.09

^{**}Introduced with the recommendation of the President.